

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CCFID FINANCE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	CCFID FINANCE PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	23-03-2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC, CHENNAI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65929TN2019PTC128313
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	15, Kalas Bagar Gunda Street, Vellore TN 632001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05-12-2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	R. Bhuvana Insolvency Professional Registration No. IBBI/IPA-002/IPN00370/2017-18/11036 'MADHANS' Flat No.7, Door No.10, South Canal Bank Road, Mandavelipakkam, Chennai 600028 Cell: 9789982805 Email ID: ccfid.vlp@gmail.com : bhuvana.r@akshayamcorporate.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	04-01-2023

Notice is hereby given that the M/s. CCFID Finance Private Limited has commenced voluntary liquidation on 05-12-2022.

The stakeholders of M/s. CCFID Finance Private Limited are hereby called upon to submit a proof of their claims, on or before 04-01-2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05-12-2022
Place: Chennai



R. Bhuvana
Liquidator, CCFID Finance Private Limited